CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001, Phone: 23353503, Fax : 23753923, Website : www.cercind.gov.in

Petition No. 48/TL/2022 Dated 19.4.2022

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Powergrid Sikar Transmission Limited (Formerly Sikar New Transmission Limited), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish "Transmission System Strengthening Scheme for Evacuation of Power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase II (Part C)", on Build, Own, Operate and Maintain (BOOM) basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD from Effective Date
1.	Establishment of 765/400 kV, 2x1500 MVA at Sikar - II with 400kV (1x125 MVAR) and 765 kV (2x330 MVAr) bus reactor. 765/400 kV, 1500 MVA ICT - 2 765/400 kV, 500 MVA spare single-phase ICT-1 765 kV ICT bays - 2 400 kV ICT bays - 2 765 kV line bays -2 400 kV line bays- 2 125 MVAr, 420 kV bus reactor-1 420 kV reactor bay -1 330 MVAr, 765 kV bus reactor- 2 (6x110 MVAR) 765 kV reactor bay- 2 110 MVAR, 765 kV, 1 ph Reactor (spare unit) -1 (common spare unit for banks of Bus Reactor & Line Reactor) Future Provision Space for 765/400kV ICT along with bays-2 765kV line bays along with switchable line reactors- 10 400kV line bays along with switchable line reactor- 6 400kV bus reactor- 2	18 months
2.	Bhadla-II PS - Sikar-II 765kV D/c line	
3.	2 no. of 765 kV line bays at Bhadla- II for Bhadla-II PS - Sikar-II 765 kV D/c line -765 kV line bays -2	
4.	1x330 MVAr switchable line reactor for each circuit at Sikar-II end of Bhadla-II PS - Sikar-II 765kV D/c line. -330MVAr, 765 kV reactor- 2 -Switching equipment for 765 kV reactor - 2	
5.	1x240MVAr switchable line reactor for each circuit at Bhadla-II end of Bhadla-II PS - Sikar-II 765kV D/c line -240 MVAr, 765 kV reactor-2 -Switching equipment for 765 kV reactor - 2	
6.	Sikar-II - Neemrana 400kV D/c line (Twin HTLS*)	
7.	2 no. of 400 kV line bays at Neemrana for Sikar-II - Neemrana 400kV D/c line (Twin HTLS*) 400 kV line bays - 2	

**with minimum capacity of 2100 MVA on each circuit at nominal voltage*

Note:

i. POWERGRID to provide space for 2 no of 765 kV bays at Bhadla-II and space for 2 no of switchable line reactors at Bhadla-II substation.

ii. POWERGRID to provide space for 2 no of 400 kV bays at Neemrana.

iii. TSP shall install the 765kV Line Reactor banks at Bhadla II PS under each of the schemes (Part-B, Part-C and Part-E) and all the associated equipment required for switching arrangement viz isolators, circuit breakers, 765kV & 145kV (neutral) auxiliary buses etc., so that spare 1-ph unit, whenever provided in future, is able to replace any of the faulty unit without its physical movement. Respective TSP shall provide the equipment/facilities at Bhadla II PS such that only supply & installation of 1x80 MVAR spare unit of Reactor, associated LA, 1-Ph Circuit Breaker and extension of 765kV & 145kV buses will be required for completion of switching arrangement in future.

iv. The spare unit of 765kV, 1x110 MVAR Reactor being provided at Sikar-II PS under 'Transmission system strengthening for evacuation of power from solar energy zones in Rajasthan (8.1 GW) under Phase II –Part C' shall be utilized as common spare for 6x110 MVAR Switchable Line Reactors to be provided at Sikar-II PS each under 'Transmission system strengthening for evacuation of power from solar energy zones in Rajasthan (8.1 GW) under Phase II –Part D' and 'Transmission system strengthening for evacuation of power from solar energy zones in Rajasthan (8.1 GW) under Phase II –Part E'.

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹1637.05 million per annum on the basis of the competitive bidding carried out by Power Grid Corporation of India Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.

3. The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on material available on record, the Commission has, vide order dated 16.4.2022 in Petition No. 48/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Powergrid Sikar Transmission Limited before the Commission can be accessed at the website **www.powergrid.in** or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 4.5.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

7. The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi)
Secretary